

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - District and Sessions Judges - Nomination of Certain I Addl. District and Sessions Judges to participate in the Refresher Training, Scheduled to be held from 07.03.2020 to 09.03.2020 at Telangana State Judicial Academy, Secunderabad - INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

- REF:**
1. Letter ROC No.156/2020/TSJA-Sec'bad, dated 18.02.2020 from The Addl. Director FAC Director, Telangana State Judicial Academy, Secunderabad.
  2. High Court's Letter ROC. No.304/SO/2020, dated 20.02.2020.

**ORDER ROC.NO.806/2020-B.SPL., DATED:26.02.2020**

**The High Court is pleased to pass the following order:**

The following I Addl. District and Sessions Judges, presiding over the Family Courts and Spl. Judge for trial of Cases under SC's/ST's(POA) Act Courts, mentioned in Column No.2, are hereby nominated to participate in the "**Refresher Training**" Scheduled to be held from 07.03.2020 to 09.03.2020 at Telangana State Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said Refresher Training and report at the Judicial Academy on 07.03.2020 by 8:30 a.m.,

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the respective Unit Heads shall make alternative arrangements and intimate the same to the High Court for information.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI. N.NARSING RAO,</b> Metropolitan Sessions Judge-cum-I Addl. District & Sessions Judge, Cyberabad at L.B.Nagar, Rangareddy.	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. Metropolitan Sessions Judge, Rangareddy District.
2.	<b>SRI. B.PAPI REDDY,</b> I Addl. District & Sessions Judge, Medak at Sangareddy.	Prl. District and Sessions Judge, Medak at Sangareddy.
3.	<b>SMT SUNEETHA KUNCHALA,</b> I Addl. Metropolitan Sessions Judge, Hyderabad.	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. C.J., C.C.C., Hyderabad.
4.	<b>DR.T.SRINIVASA RAO,</b> I Addl. District & Sessions Judge, Adilabad.	Prl. District and Sessions Judge, Adilabad.
5.	<b>SRI. T.RAGHURAM,</b> I Addl. District & Sessions Judge, Mahabubnagar.	Prl. District and Sessions Judge, Mahabubnagar.
6.	<b>SRI.K.JAYA KUMAR,</b> I Addl. District & Sessions Judge, Warangal.	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women, Warangal.
7.	<b>SRI. S.V.V.NATHA REDDY,</b> I Addl. District & Sessions Judge, Nalgonda.	Prl. District and Sessions Judge, Nalgonda.
8.	<b>SRI. B.GAUTHAM PRASAD,</b> I Addl. District & Sessions Judge, Nizamabad.	Prl. District and Sessions Judge, Nizamabad.

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9.	<b>SRI. V.BALA BHASKARA RAO,</b> I Addl. District & Sessions Judge, Khammam.	Prl. District and Sessions Judge, Khammam.
10.	<b>DR. SUNNAM SRINIVASA REDDY,</b> I Addl. District & Sessions Judge, Karimnagar.	Prl. District And Sessions Judge, Karimnagar.
11.	<b>SRI. M.NAGARAJU,</b> Judge, Family Court-cum-VI Addl.District & Sessions Judge,Nalgonda.	Prl. District and Sessions Judge, Nalgonda.
12.	<b>SMT B.MANJARI,</b> Judge, Family Court, Rangareddy at L.B.Nagar.	IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District
13.	<b>SMT K.SAILAJA,</b> Judge, Family Court-cum-III Addl.District and Sessions Judge, Waranagal.	IV Addl. District and Sessions Judge, Waranagal.
14.	<b>SMT G.NEELIMA,</b> Judge, Family Court-cum-Addl.Chief Judge, City Civil Court, Secunderabad	I Addl. Chief Judge, City Civil Court, Secunderabad.
15.	<b>SMT P.VENKATA PADMA LALITHA SIVA JYOTHI,</b> Judge, Family Court-cum-VIII Addl.District and Sessions Judge, Karimnagar.	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
16.	<b>SMT P.LAKSHMI SARADHA,</b> Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	III Addl. Chief Judge, City Civil Court, Hyderabad.
17.	<b>SRI P.VASANTH,</b> Judge, Family Court-cum-VIII Addl.District and Sessions Judge, Mahabubnagar.	Prl. District and Sessions Judge, Mahabubnagar.
18.	<b>SRI D.RAJESH BABU,</b> XV Addl.District and Sessions Judge- cum-XV Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Miyapur at Kukatpally, Rangareddy District.	XIV Addl. District and Sessions Judge,L.B. Nagar, Rangareddy District.
19.	<b>SMT G.BHAVANI CHANDRA,</b> XVI Addl.District and Sessions Judge- cum-XVI Addl. Metropolitan Sessions Judge-cum-III Addl. Judge, Family Court, Malkajgiri, Rangareddy District.	IV Additional District and Sessions Judge, -cum-IV Addl. Metropolitan Sessions Judge-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District.
20.	<b>SMT C.RATNA PADMAVATHI,</b> Judge, Family Court-cum-Addl. District Judge, Nizamabad.	Prl. District and Sessions Judge, Nizamabad.
21.	<b>SMT S.SREEVANI,</b> Judge, Addl.Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	III Addl. Chief Judge, City Civil Court, Hyderabad.
22.	<b>SRI S.GOVERDHAN REDDY,</b> Spl. Judge for trial of Cases under SC's/ ST's(POA) Act-cum-VIII Addl.District and Sessions Judge, Nizamabad.	Prl. District and Sessions Judge, Nizamabad.
23.	<b>SMT PREMA RAJESWARI,</b> Spl. Judge for trial of Cases under SC's/ ST's(POA) Act-cum-V Addl.District and Sessions Judge, Karimnagar.	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
24.	<b>SRI K.PRABHAKAR RAO,</b> Spl. Judge for trial of Cases under SC's/ ST's(POA) Act-cum-VII Addl.District and Sessions Judge, Warangal.	IV Addl. District and Sessions Judge, Waranagal.

25.	<b>SMT T.JAYA LAKSHMI,</b> Spl. Judge for trial of Cases under SC's/ ST's(POA) Act-cum-VII Addl.District and Sessions Judge, L.B.Nagar, Rangareddy District.	V Additional District and Sessions Judge-cum-V Addl. M.S.J., Rangareddy District.
26.	<b>SRI Y.SATHYENDRA,</b> Spl. Judge for trial of Offences Cases under SC's/ST's(POA) Act-cum-VI Addl. Metropolitan Sessions Judge, Secunderabad-cum-XX Addl. Chief Judge, City Civil Court, Secunderabad.	Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad-cum-IX Addl. M.S.J, Hyderabad.
27.	<b>SRI P.NARAYANA BABU,</b> III Addl.District and Sessions Judge, Asifabad, Adilabad District.	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women-cum-VI Addl. District Judge, Adilabad.
28.	<b>SRI P.CHANDRA SEKHARA PRASAD,</b> Spl. Sessins Judge Court for trial of Cases relating to Atrocities against women-cum-VIII Addl.District and Sessions Judge, Khammam.	Prl. District and Sessions Judge, Khammam.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post for which they are holding as full additional charge, if any, to the officers mentioned in Column No.3, while proceeding to the said Refresher Course and the officers mentioned in Column No.3, will be in full additional charge of the respective posts during the period of absence of the above said officers who are nominated to participate in the above said Refresher Course from 07.03.2020 to 09.03.2020 at Telangana State Judicial Academy, Secunderabad.

On return from the said Refresher Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the Telangana State Judicial Academy, Secunderabad.
  2. **The nominated officer are entitled only for actual journey time.**

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*26/2/20*  
**REGISTRAR (VIGILANCE)**

To:

1. The officers Concerned.
2. The Incharge officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Cyberabad at L.B.Nagar.
7. The Chairman, LRAT-cum-II Addl. District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge, Rangareddy District.
8. The Addl. Metropolitan Sessions Judge, Hyderabad.
9. The IV Addl. Metropolitan Sessions Judge-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.

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10. The Special Sessions Judge Courts for trial of cases relating to Atrocities against Women, Waranagal.
11. The Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
12. The Judge, Family Court, Rangareddy at L.B.Nagar.
13. The IV Addl. District and Sessions Judge-cum-IV Addl. Metropolitan Sessions Judge-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District.
14. The Judge, Family Court-cum-III Addl. District and Sessions Judge, Waranagal.
15. The IV Addl. District and Sessions Judge, Waranagal.
16. The Judge, Family Court-cum-Addl.Chief Judge, City Civil Court, Secunderabad
17. I Addl. Chief Judge, City Civil Court, Secunderabad.
18. The Judge, Family Court-cum-VIII Addl.District and Sessions Judge, Karimnagar.
19. The Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
20. The Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
21. The Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
22. The Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
23. The III Addl. Chief Judge, City Civil Court, Hyderabad.
24. The Judge, Family Court-cum-VIII Addl.District and Sessions Judge, Mahabubnagar.
25. The XV Addl.District and Sessions Judge-cum-XV Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Miyapur at Kukatpally, Rangareddy District.
26. The XIV Addl. District and Sessions Judge,L.B. Nagar, Rangareddy District.
27. The XVI Addl.District and Sessions Judge-cum-XVI Addl. Metropolitan Sessions Judge-cum-III Addl. Judge, Family Court, Malkajgiri, Rangareddy District.
28. The IV Additional District and Sessions Judge, -cum-IV Addl. Metropolitan Sessions Judge-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District.
29. The Judge, Family Court-cum-Addl. District Judge, Nizamabad.
30. THE Judge, Addl.Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
31. The III Addl. Chief Judge, City Civil Court, Hyderabad.
32. The Spl. Judge for trial of Cases under SC's/ST's(POA) Act-cum-VIII Addl.District and Sessions Judge, Nizamabad.
33. The Spl. Judge for trial of Cases under SC's/ST's(POA) Act-cum-V Addl.District and Sessions Judge, Karimnagar.
34. The Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar.
35. The Spl. Judge for trial of Cases under SC's/ST's(POA) Act-cum-VII Addl.District and Sessions Judge, Warangal.
36. The IV Addl. District and Sessions Judge, Waranagal.
37. The Spl. Judge for trial of Cases under SC's/ST's(POA) Act-cum-VII Addl.District and Sessions Judge, L.B.Nagar, Rangareddy District.
38. The V Additional District and Sessions Judge-cum-V Addl. M.S.J., Rangareddy District.
39. The Spl. Judge for trial of Offences Cases under SC's/ST's(POA) Act-cum-VI Addl. Metropolitan Sessions Judge, Secunderabad-cum-XX Addl. Chief Judge, City Civil Court, Secunderabad.
40. The Addl. Metropolitan Sessions Court for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. C.J., C.C.C., Hyderabad-cum-IX Addl. M.S.J, Hyderabad.
41. The III Addl.District and Sessions Judge, Asifabad, Adilabad District.
42. The Special Sessions Judge Courts for trial of cases relating to Atrocities against Women-cum-VI Addl. District Judge, Adilabad.

43. The Spl. Sessins Judge Court for trial of Cases relating to Atrocities against women-cum-VIII Addl.District and Sessions Judge, Khammam.

44. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- |                 |                        |             |
|-----------------|------------------------|-------------|
| a) Adilabad     | b) Karimnagar          | c) Khammam  |
| d) Mahabubnagar | e) Medak at Sangareddy | f) Nalgonda |
| g) Nizamabad    | h) Ranga Reddy         | i) Warangal |

45. The I Addl.Metropolitan Sessions Judge, Hyderabad.

46. The I Addl.Chief Judge, City Civil Court, Hyderabad.

47. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**

- |                 |                        |             |
|-----------------|------------------------|-------------|
| a) Adilabad     | b) Karimnagar          | c) Khammam  |
| d) Mahabubnagar | e) Medak at Sangareddy | f) Nalgonda |
| g) Nizamabad    | h) Ranga Reddy         | i) Warangal |

48. The Pay and Accounts Officer, Hyderabad

49. District Treasury Officer, Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.

50. **THE DISTRICT TREASURY OFFICERS :**

- |                 |               |             |
|-----------------|---------------|-------------|
| a) Adilabad     | b) Karimnagar | c) Khammam  |
| d) Mahabubnagar | e) Medak      | f) Nalgonda |
| g) Nizamabad    | h) Warangal   |             |

51. **THE SUB TREASURY OFFICERS :**

- |                 |               |             |
|-----------------|---------------|-------------|
| a) Adilabad     | b) Karimnagar | c) Khammam  |
| d) Mahabubnagar | e) Medak      | f) Nalgonda |
| g) Nizamabad    | h) Warangal   |             |

52. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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